## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

# LOK SABHA UNSTARRED QUESTION NO. 1265 TO BE ANSWERED ON 02.05.2016

#### Fee of IIMs

## †1265. SHRIMATI VEENA DEVI: SHRI K. ASHOK KUMAR: SHRI CH. MALLA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that the fee of almost all Indian Institutes of Management has been increased in the country;

(b) if so, the percentage by which the fee has been increased;

(c) whether the said fee hike is going to affect other educational institutions in the country also;

(d) if so, the reaction of the Government thereto;

(e) whether the hike in tuition fee has adversely affected the poor and lower middle class students and if so, the details thereof and the steps taken by the Government in this regard; and

(f) whether the Government is likely to provide benefits to the students of other educational institutions on similar lines which are extended to the students of IIMs?

# A N S W E R MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): Of the 19 Indian Institutes of Management (IIMs) functioning in the country, seven have increased their tuition fee over the preceding two years as follows:

|       |             | (Rupees in lakh per ani |
|-------|-------------|-------------------------|
| S.No. | Name of IIM | % of fee increased      |
| 1.    | Ahmedabad   | 5                       |
| 2.    | Calcutta    | 17.3                    |
| 3.    | Lucknow     | 29.6                    |
| 4.    | Kozhikode   | 23.1                    |
| 5.    | Shillong    | 5                       |
| 6.    | Ranchi      | 19                      |
| 7.    | Trichy      | 20                      |

(Rupees in lakh per annum)

Contd...2

(c) & (d): The fees in IIMs is not linked to the fees in other educational institutions. IIMs are autonomous institutions and are governed by their respective Memorandum of Associations and Rules of the Society which include the fixing of fees and other charges as per provisions contained therein.

(e): The hike in tuition fee has not adversely affected the poor and lower class students since Institutes extend financial assistance including upto full tuition fee waiver and maintenance allowance to needy students. Further, other students are facilitated to get educational loans from banks.

(f): The students of all Centrally Funded Educational Institutions have been provided the benefits of fee concession, scholarships and are eligible for applicable fee concessions, scholarships and educational loans as per the policy of the Government.

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